

PROCEEDINGS OF THE DISTRICT JUDGE, KOZHIKODE
Present :- Sri.S.Krishnakumar, District Judge

Sub :- Estt - District Court, Kozhikode - Transfer and posting of staff members - Orders - Issued.

ORDER NO. A1- 22/2022

Kozhikode, Dated :08.06.2022

Due to administrative exigencies the following Order of transfer and posting of staff members are issued.

1. Sri.Sujith.T (PEN 623863) Amin, Spl Court (NDPS Act Cases)/ Addl District & Sessions court, Vatakara is transferred and posted as such to District Court, Kozhikode Vice SI No 2.
2. Sri.Chandran.P.K (PEN 675641) Amin, District Court , Kozhikode is transferred and posted as such to Spl Court (NDPS Act Cases)/ Addl District & Sessions court, Vatakara Vice SI No 1.

Sd/-

DISTRICT JUDGE

The joining time of the incumbents are restricted to three days on public Interest.The Presiding officers concerned are directed to relieve the incumbents forthwith.

To

- 1.The Spl Court (NDPS Act Cases) / Addl District & Sessions court, Vatakara

copy to

1. The Court Manager, District Court, Kozhikode.
2. The Senior Superintendent, District Court, Kozhikode.
3. The Junior Supdts. II/III/ IV, DSA, District Court, Kozhikode.
4. The Secretary, KCJSO, District Committee, Kozhikode.
5. The Secretary, KDJECCS Ltd. Kozhikode.
6. The File.
7. The Proceedings file.

// True Copy / Forwarded / By Order //

Sheristadar